

manufacture of coke out of coal, in the coke-ovens of the Steel Plant itself.

Recruitment of Engineers

*1768-A. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state what steps, if any, have been taken by Government to recruit youngmen for service while they are actually studying in Engineering and Technical Institutions?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Government have not taken any such step.

Nagas

*1769. { Shri D. C. Sharma:
Shri H. N. Mukerjee:
Shri Panigrahi:
Shri L. Achaw Singh:
Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether he is aware of the fact that the Nagas met at Kohima on the 22nd August, 1957 to evolve an agreed formula to end the longstanding political impasse; and

(b) if so, whether the Government of India have received a copy of the proceedings of their Conference?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) No, but some reports of the proceedings have been received.

Delegation of Indian Scientists to U.S.S.R.

*1770. Shri Subodh Hasda: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Short Notice Question No. 13 on the 31st May, 1957 and state:

(a) whether the Delegation of Indian Scientists has left for Russia; and

(b) if not, the reasons for not sending the Delegation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 60.]

Removal of Untouchability

*1771. Shri B. C. Kamble: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 209 on the 24th May, 1957 and lay a statement on the Table showing:

(a) the amount spent by the Government of Bombay out of the allocation made for the purpose of removal of untouchability during 1956-57;

(b) the items on which it was spent; and

(c) the results achieved thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha as soon as received.

Report of Public Services (Qualifications for Recruitment) Committee

*1772. Shri R. S. Lal: Will the Minister of Home Affairs be pleased to state the decision of the Government on the report of Public Services (Qualification for Recruitment) Committee?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The recommendations of the Public Services (Qualifications for Recruitment) Committee are under examination and no decisions have so far been taken on them

Remission of Sentences

*1772-A. Dr. Ram Subhag Singh: Will the Minister of Defence be pleased to state:

(a) whether Government have remitted the sentences of any prisoners